

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
492/252/ND/2020

IN THE MATTER OF:

FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED
Vs.
Registrar of Companies

.... APPELLANT

....RESPONDENT

SECTION

Sec-252

Order delivered on 11.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD :
For the Intervener : Ms. Mitika, AROC Advocate Mr. Shlok Chandra for Income
Tax Department

ORDER

Counsel for the Appellant is present. AROC is present. Counsel for the Income Tax Department is present. The Income Tax Department prayed for time to file its report. The Income Tax Department is given last and final opportunity to file the report, if any.

List the matter on 15.04.2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)